

would help generate new job opportunities in a large measure.

Aid to Kumarikata Gramdall Sangha of Kamrup District, Assam

†1064-A. SHRI ROBIN KAKATI: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) what is the amount given as (i) loan, (ii) grant-in-aid, (iii) subsidies or other financial aids by the Khadi and Village Industries Commission to the Kumarikata Gramdall Sangha of Kamrup District, Assam, for the development of Khadi and Village Industries for the financial years of 1977-1978, 1978-1979 and 1979-1980;

(b) what are the names of the members of the executive committee or boards of management of the said Sangha along with their permanent addresses;

(c) what is the number of employees in various categories along with their permanent addresses and monthly pay or honorarium paid to each of them during 1977, 1978 and 1979; and

(d) what is the amount received as aid by the Sangha from foreign countries for development of cottage industries or such other projects like irrigation etc.?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (d) The information is being collected and will be laid on the Table of the House.

Financial Assistance to Khadi and Village industries

†1064-B. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) to what extent the Ministry of Industry extend the financial assistance to Khadi and Village Industries Commission;

(b) whether the Khadi and Village Industries Commission are following the Government policy regarding appointment of persons belonging to Scheduled Castes and Scheduled Tribes as per the percentage fixed for them;

(c) if not, what are the reasons for which percentage fixed for these people has not been maintained;

(d) what is the strength of the staff in the Khadi and Village Industries Commission, cadre-wise and what is the percentage of Harijans and Adivasis in the staff;

(e) whether the persons belonging to the Scheduled Castes are appointed against the vacancies meant for them in the various sections of the Leather Industry in the Commission;

(f) what is the total number of the officers, clerks respectively in Leather Industry; and

(g) how many of them are Harijans and Adivasis?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (g) The information is being collected and will be laid on the Table of the House.

Board Constituted for Khadi and Village Industries Commission

§1964-C. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) what is the name of the Board constituted for the Khadi and Village Industries Commission;

(b) what are the names of the members of the Boards; State-wise;

†Previously Unstarred Question 1136 transferred from the 27th March, 1980.

†Previously Unstarred Question 1067 transferred from the 27th March, 1980.

§Previously Unstarred Question 1137 transferred from the 27th March, 1980.